

**ORISSA HIGH COURT****FILING REPORT AS ON :05/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0010175/2023	JAGANNATH SAHOO @ JAGA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /347 /2023 () //
2	BLAPL/0010176/2023	CHAITAN KHILLO @ ANKIT VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SEMILLIGUDA /75 /2022 () //
3	BLAPL/0010177/2023	K. RAKESH VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /202 /2023 () //
4	BLAPL/0010178/2023	SUDAM @ PRAVAKAR PALEI @ PRAVAKAR PALAI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BRAHMAGIRI /43 /2019 () //
5	BLAPL/0010179/2023	SANJAY PRASAD PATEL @ SANJAY PRASAD PAGELSOU GAT DASH VS STATE OF ODISHA	 VS	CYBER CRIME AND E.O, BALASORE /15 /2022 () //
6	BLAPL/0010180/2023	MUKESH KUMAR VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	ORKEL /177 /2021 () //
7	BLAPL/0010181/2023	SRIDHAR @ NALIA MALLIK VS STATE OF ODISHA	PRAKASH KUMAR PRATAP VS	JENAPUR /191 /2023 () //
8	BLAPL/0010182/2023	ANANTA SAHU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHANTAPADA /72 /2021 () //
9	BLAPL/0010183/2023	TRILOCHAN MUNDA VS STATE OF ODISHA	SUJIT KUMAR DAS VS	LAHUNIPADA /146 /2022 () //
10	BLAPL/0010184/2023	GOUTAM KUMAR JENA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /635 /2022 () //
11	BLAPL/0010185/2023	PABITRA KUMAR BISOYI @ PABITRA BISHOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //

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12	BLAPL/0010186/2023	SILU DAS VS STATE OF ODISHA	DEBA KUMAR RATH VS	AIRPORT /247 /2023 () //
13	BLAPL/0010187/2023	DEBENDRANATH SAHU VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	JAGATSINGPUR /351 /2023 () //
14	BLAPL/0010188/2023	SHOKA SANTAPA SINGH VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /253 /2023 () //
15	BLAPL/0010189/2023	MAHENDRA MOHATO VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BHAWANIPATNA SADAR /210 /2023 () //
16	BLAPL/0010190/2023	DULESQWAR SAHU @ DULE VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /125 /2023 () //
17	BLAPL/0010191/2023	PAPU @ SURESH NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NAYAPALLI P.S. /278 /2023 () //
18	BLAPL/0010192/2023	SALIKRAM SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JONK /151 /2023 () //
19	BLAPL/0010193/2023	DURJYODHAN BHOKTA VS STATE OF ODISHA	LAXMAN PRADHAN VS	HARABHANGA /75 /2023 () //
20	BLAPL/0010194/2023	BHOJARAJ RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /13 /2022 () //
21	BLAPL/0010195/2023	BIJU MUNDA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BANGRIPOSI /129 /2022 () //
22	BLAPL/0010196/2023	KRISHNA SHA @ SA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	JHARSUGUDA SADAR /244 /2023 () //
23	BLAPL/0010197/2023	SAHADEBA SWAIN	LAXMI CHARAN BEHERA	RAMBHA (KHALLIKOTE) /549 /2023

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		VS	VS	()
24	BLAPL/0010198/2023	STATE OF ODISHA NADHA GOUDA @ PINTU	S.S.RAY (2)	// GANGAPUR (ASKA) /206 /2021
		VS	VS	()
25	BLAPL/0010199/2023	STATE OF ODISHA JITENDRA KUMAR	S.S.RAY-2	// MUNIGUDA /197 /2023
		VS	VS	()
26	BLAPL/0010200/2023	STATE OF ODISHA SANTOSH KUMAR MISHRA	MANORANJAN PADHY	// BORIGUMMA /122 /2021
		VS	VS	()
27	BLAPL/0010201/2023	STATE OF ODISHA BISWANATH JENA @ RAGHAB JENA	CHINMAYA MISHRA	// NAYAPALLI P.S. /124 /2023
		VS	VS	()
28	BLAPL/0010202/2023	STATE OF ODISHA BASUDEV SAHU	SATYABRATA PANDA	// RAIRAKHOL /121 /2021
		VS	VS	()
29	BLAPL/0010203/2023	STATE OF ODISHA ABHISEK BHOINA	SATYABRATA PANDA	// MANAMUNDA /181 /2023
		VS	VS	()
30	BLAPL/0010204/2023	STATE OF ODISHA RAMA CHANDRA PANGI	AMULYA RATNA PANDA	// MALKANGIRI /466 /2023
		VS	VS	()
31	BLAPL/0010205/2023	STATE OF ODISHA JOGESH KHADA	AMULYA RATNA PANDA	// NANDAPUR /25 /2023
		VS	VS	()
32	BLAPL/0010206/2023	STATE OF ODISHA RAHUL SINGH	DEBENDRA KUMAR DHAR	// PARJANG /303 /2023
		VS	VS	()
33	BLAPL/0010207/2023	STATE OF ODISHA PRAKASH MALI	SAKTI PRASAD DAS	// BADAGODA P.S. /361 /2023
		VS	VS	()
34	BLAPL/0010208/2023	STATE OF ODISHA MANAS KUMAR MUDULI @ MANAS MUDULI	JYOTIRMAYA SAHOO	// KHURDA MODEL /400 /2022
		VS	VS	()

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35	BLAPL/0010209/2023	STATE OF ODISHA BUDHADEV BHOI VS	BYOMOKESH SAHOO VS	// / /0 ()
36	BLAPL/0010210/2023	STATE OF ODISHA DILLIP GIRI VS	RABINDRA NATH PRUSTY VS	// RENGALI /137 /2022 ()
37	BLAPL/0010211/2023	STATE OF ODISHA SUBAL PATEL VS	ANAM CHARAN PANDA VS	// LATHOR /56 /2015 ()
38	BLAPL/0010212/2023	STATE OF ODISHA RIDAY KUMHAR VS	SURYA KANTA PRADHAN VS	// BINIKA /263 /2022 ()
39	BLAPL/0010213/2023	STATE OF ODISHA ARISH @ ARESH MANTRI VS	BIKRAM RATH VS	// ATHGARH /168 /2023 ()
40	BLAPL/0010214/2023	STATE OF ODISHA BABU @ RAMESH CHANDRA SETHI VS	MITHUN DAS VS	// KHAIRA /67 /2015 ()
41	BLAPL/0010215/2023	STATE OF ODISHA SIBU DAS @ SHIBA PRASAD DAS VS	BISHNU PRASAD PRADHAN VS	// SPL.TASK FORCE /1 /2022 ()
42	BLAPL/0010216/2023	STATE OF ODISHA DAMBARUDHAR MOHANTA VS	JAYANTA KUMAR MAJHI VS	// CYBER CRIME AND E.O, BALASORE /1 /2023 ()
43	BLAPL/0010217/2023	STATE OF ODISHA SIBANI SANKAR SABAT VS	SHUBHENDU KUMAR PARIDA VS	// / /0 ()
44	BLAPL/0010218/2023	STATE OF ODISHA BABUL LUHA VS	SURYA KANTA PRADHAN VS	// CHHENDIPADA /415 /2022 ()
45	BLAPL/0010219/2023	STATE OF ODISHA SAROJ KUMAR NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// SPL.TASK FORCE /10 /2023 () //

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46	BLAPL/0010220/2023	SOUMYA RANJAN PATTNAIK @ PATTANAYAK VS STATE OF ODISHA	MANAS CHAND VS	SPL.TASK FORCE /10 /2023 () //
47	BLAPL/0010221/2023	KRUSHNA HEMBRAM VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /280 /2023 () //
48	BLAPL/0010222/2023	SK.SAHID @ SOHID VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	/ /0 () //
49	BLAPL/0010223/2023	ABHIJEET SANJAYA JAMBURE @ DESMUKH VS STATE OF ODISHA	MANAS CHAND VS	SPL.TASK FORCE /10 /2023 () //
50	BLAPL/0010224/2023	PRITAM KAR VS STATE OF ODISHA	MANAS CHAND VS	SPL.TASK FORCE /10 /2023 () //
51	BLAPL/0010225/2023	ERSHAD KHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JHARSUGUDA /373 /2023 () //
52	BLAPL/0010226/2023	JUMA KHAN @ RAJA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	PIPLI /104 /2018 () //
53	BLAPL/0010227/2023	NIRANJAN DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //
54	BLAPL/0010228/2023	MANOJ KUMAR BHOLA @ MANOJ BHOLA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /204 /2023 () //
55	BLAPL/0010229/2023	RAKESH SAMANTRAY VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	LINGARAJ P.S. /129 /2023 () //
56	BLAPL/0010230/2023	EKADUSIA BEHERA @ AKADUSIA BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BARKOTE /241 /2023 () //
57	BLAPL/0010231/2023	RANJAN DAS	SULOCHANA PATRO	BERHAMPUR TOWN /197 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0010232/2023	SUJIT LUHA	SUDHANSU SEKHAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0010233/2023	SUSANTA KUMAR SAHOO	ABHAS MOHANTY	SAHADEV KHUNTA /303 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0010234/2023	BHALU @ LIPAK BEHERA	RAJALAXMI BISWAL	SAMAL /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0010235/2023	ROHIT PARIHA	PRASANTA KUMAR ROUTRAY	KOMNA PS /151 /2013
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0010236/2023	KANHA MOHAPATRA	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0010237/2023	BIDYADHAR DAS	RAJENDRA NARAYAN ROUT	DELANGA /283 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0010238/2023	SUNIL YADAV	RESHMA BEHERA	SEMILLIGUDA /54 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0010239/2023	RAMAKANTA PASWAN	JAYADEBA BEHERA	BANIGOCHA /52 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0010240/2023	DUSHMANTA PRADHAN @ DUSMANTA PRADHAN	SURYAKANTA DWIBEDI	RAIRAKHOL /19 /2011
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0010241/2023	BALARAM BEHERA @ BALIA	HIMANSHU SEKHAR MISHRA	RAMACHANDRAPUR /72 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0010242/2023	HADA @ KRUSHNA CHANDRA TARAI	MANAS RANJAN KHATUA	KUJANGA /35 /2022
		VS	VS	()

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69	BLAPL/0010243/2023	STATE OF ODISHA SEIKH SUKURU @ S.K.SHUKURU VS	SATYAJIT MOHAPATRA VS	// DIGAPAHANDI /249 /2022 ()
70	BLAPL/0010244/2023	STATE OF ODISHA NILAKANTHA LUHA VS	SUDHANSU SEKHAR DASH VS	// / /0 ()
71	BLAPL/0010245/2023	STATE OF ODISHA PINKU @ DEBANANDA ANANDA VS	RAKESH KUMAR DAS VS	// R.UDAYAGIRI /78 /2021 ()
72	BLAPL/0010246/2023	STATE OF ODISHA SONU DEBAGAN VS	RAKESH KUMAR DAS VS	// SAMBALPUR TOWN /248 /2023 ()
73	BLAPL/0010247/2023	STATE OF ODISHA SUKADEV MUNDA VS	RAKESH KUMAR DAS VS	// AINTHAPALI /702 /2022 ()
74	BLAPL/0010248/2023	STATE OF ODISHA FAGUN MUNDA VS	RAKESH KUMAR DAS VS	// AINTHAPALI /702 /2022 ()
75	BLAPL/0010249/2023	STATE OF ODISHA BICHITRA MAHARANA VS	BISHNU PRASAD PRADHAN VS	// KABISURYANAGAR /229 /2023 ()
76	BLAPL/0010250/2023	STATE OF ODISHA DIPU PRADHAN VS	PRAKASH KUMAR BEURA VS	// BANKI /39 /2020 ()
77	BLAPL/0010251/2023	STATE OF ODISHA BALARAM PARIDA VS	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /531 /2023 ()
78	BLAPL/0010252/2023	STATE OF ODISHA SUSHANT @ SUSANT MISHRA VS	SUDHANSU SEKHAR DASH VS	// / /0 ()
79	BLAPL/0010253/2023	STATE OF ODISHA BRUNDABAN DAS @ KALIA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /339 /2023 ()
		STATE OF ODISHA		//

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80	CMAPL/0000659/2023	G.B. OF TULASI WOMENS COLLEGE, KENDRAPARA VS STATE OF ODISHA	SAMBHU CHARAN NATH SHARMA VS	// 0 //
81	CMAPL/0000660/2023	UNION OF INDIA VS GANAPA PAPPAMMA	DEEPAK GOCHHAYAT,C.G.C VS	// 0 //
82	CMAPL/0000661/2023	SRI ANANTA BASUDEV JANAKALYAN PARISHAD VS ADIKANDA BEHERA, B.D.O	ADV VS	// 0 //
83	CMP/0001037/2023	RAJESWARI MUDULI @ RAJESHREE MUDULI VS PRAVAT BHANU MUDULI	SUNIL KUMAR PANDA VS	// 0 //
84	CMP/0001038/2023	ARJUN PANIGRAHI VS KRUPASINDHU PANIGRAHI	KSHIROD KUMAR PAHIL VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur ) CS/0000158/2020
85	CMP/0001039/2023	SHYAM SETHI VS MLECHHA @ MELACHHA SETHI	BISWAJIT SAHOO VS	// 0 //
86	CMP/0001040/2023	NIRANJAN ROUT VS LAXMI PRAVA ROUT	TRILOCHAN DASH VS	// 0 //
87	CMP/0001041/2023	ZADA BIBI VS SK.MANWAR	BIBEKANANDA BHUYAN VS	// 0 //
88	CMP/0001042/2023	ITISHREE BHARATI VS SUBASH BHARATI	KSHIROD KUMAR PAHIL VS	// 0 //
89	CMP/0001043/2023	RAJENDRA KUMAR SANTUKA VS PRAGYAN ROUT	SOUMYA MISHRA VS	// 0 //
90	CMP/0001044/2023	RAJKISHORE PANDA VS JANMEJAY ROUTH	AJIT CH MOHAPATRA VS	// 0 //
91	CMP/0001045/2023	ADHIR CHANDRA SETHI	PRAVAT RANJAN SUTAR	//



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		VS	VS	0
92	CMP/0001046/2023	AKSHAYA KUMAR SETHI SUKANTA KUMAR PRADHAN	BIBEKANANDA BHUYAN	//
		VS	VS	0
93	CMP/0001047/2023	RUDRA PRASAD KAR RUDRA PRASAD KAR	GYANA RANJAN SAHOO	//
		VS	VS	0
94	CMP/0001048/2023	HARIHAR MISHRA SOMANATH BEHERA	AMIT PRASAD BOSE	//
		VS	VS	0
95	CMP/0001049/2023	SIBA SAHU RAJ KUMAR AGARAWAL	AMIT PRASAD BOSE	//
		VS	VS	0
96	CMP/0001050/2023	GEETA DEVI AGARWAL TULA SURUJAL	AMITABH PRADHAN	//
		VS	VS	0
97	CONTC/0006644/2023	GOLAPI RATHA KHETRA PANDA	ADV.	//
		VS	VS	0
98	CONTC/0006645/2023	ASWATHY S., I.A.S. SUBRAT NAIK	ADV.	//
		VS	VS	0
99	CONTC/0006646/2023	REGHU G., I.A.S. JAYAGOPAL SWAIN	MITHUN DAS	//
		VS	VS	0
100	CONTC/0006647/2023	SUSHIL KUMAR LOHANI, I.A.S. MINAKETAN PRADHAN	ADV	//
		VS	VS	0
101	CONTC/0006648/2023	SAGARIKA NATH, I.P.S. JAGANNATH DAS	ADV	//
		VS	VS	0
102	CONTC/0006649/2023	PURNA CHANDRA DASH, EXECUTIVE ENGINEER, MINOR IRRIGATION DEPT., KHORDHA RAJESH KUMAR ROUT	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0

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103	CONTC/0006650/2023	NIBEDITA PANI, OES(SB) SAROJA KANTA BEHERA VS	PRADEEP KUMAR MOHAPATRA VS	// // ()
104	CONTC/0006651/2023	NIBEDITA PANI , OES(SB) NRUSINGHA SWAIN VS	SURAJ KUMAR NAIK VS	// // ()
105	CONTC/0006652/2023	SOUBHAGHYA RANJAN PANDA, TAHASILDAR, MAHAKALPADA, KENDRAPARA PRATIMA PRADHAN VS	BISHNU CHARAN SAHU (1) VS	// // ()
106	CONTC/0006653/2023	SUSANTA KUMAR DAS, DIRECTOR SECONDARY EDUCATION, BBSR, KHURDA SURYA NARAYAN SAMAL VS	MANOJ KUMAR PATI VS	// // ()
107	CONTC/0006654/2023	SATYABRAT SAHOO, I.A.S. SAILABALA BEHURA VS	TUSAR KANTA MAHANTA VS	// // ()
108	CONTC/0006655/2023	ASWATHI S, I.A.S. DR. PADMAJA PANDIT VS	ADV VS	// // ()
109	CONTC/0006656/2023	PROF. NAVANEETA RATH, DIRECTOR, UNIVERSITY GRANTS COMMISSION H.R.DEVLOPMENT CENTRE UTKAL UNIVERSITY SK. SAMSUDDIN VS	ADV. VS	// // ()
110	CONTC/0006657/2023	UMAKANTA BISWAL, TAHASILDAR, MAHNAGA, CUTTACK CH. DURGAMADHAV PRUSTY VS	ADV VS	// // ()
111	CONTC/0006658/2023	ANU GARG, I.A.S MAHADEB BEHERA@MAHADEV BEHERA VS	JYOTI RANJAN KAR VS	// // ()
112	CONTC/0006659/2023	ASWATHY S., I.A.S. KISHOR KUMAR SINHA VS	ADV VS	// // ()
113	CONTC/0006660/2023	PROF. DR. PRASENJEET MOHANTY, DEAN AND PRINCIPAL S.C.B. MEDICAL COLLEGE, CUTTACK SUNANDA NANDA VS	ADV. VS	// // ()
		VIR VIKRAM YADAV, IAS		//

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114	CONTC/0006661/2023	RAMACHANDRA KHEMUDU VS ANU GARG, IAS	ADV. VS	// 0 //
115	CONTC/0006662/2023	MANORANJAN BARIK VS PABITRA MOHAN PRADHAN, DISTRICT WELFARE OFFICER, SUNDARGARH	BISWARANJAN DALAI VS	// 0 //
116	CONTC/0006663/2023	DHIREN CHANDRA GIRI VS ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV VS	// 0 //
117	CONTC/0006664/2023	JATISH CHANDRA MOHAPATRA VS ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
118	CONTC/0006665/2023	AKLESH KUMAR SINGH VS SANJAY KUMAR JHA, G.M., LAKHANPUR AREA, M.C.F.L.	ADV. VS	// 0 //
119	CONTC/0006666/2023	PURNA CHANDRA JENA VS ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV VS	// 0 //
120	CONTC/0006667/2023	CHITTARANJAN SAHU VS ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
121	CONTC/0006668/2023	K.ANURADHA VS RAJALAXMI OJHA, DY. COLLECTOR, CUTTACK	ADV. VS	// 0 //
122	CONTC/0006669/2023	BHARATI VIDYA MANDIR, BBSR VS VIJAY AMRUTA KULANGE, COMMNR., B.M.C.	ADV. VS	// 0 //
123	CONTC/0006670/2023	P.PRASANNA KUMAR PATRO VS SANJAY KUMAR SINGH, PRINCIPAL SECY., RURAL DEVELOPMENT., BBSR	PRABHU PRASANNA BEHERA VS	// 0 //
124	CONTC/0006671/2023	M/S.MDSG CONSTRUCTION PRIVATE LTD. NUAPADA VS VIR VIKRAM YADAV, I.A.S	ADV VS	// 0 //
125	CONTC/0006672/2023	DR. RAHUL GJ	AVIJIT MISHRA	//

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		VS	VS	()
126	CONTC/0006673/2023	DR. PRASANJEET MOHANTY, DEAN AND PRINCIPAL, SCB MEDICAL COLLEGE AND HOSPITAL, CUTTACK RANABIJAYA SAHU	ADV	//
		VS	VS	()
127	CONTC/0006674/2023	NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR GANGADHAR MARTHA	ADV.	//
		VS	VS	()
128	CONTC/0006675/2023	JYOTIRANJAN MISHRA, DIRECTOR OF ELEMENTARY EDUCATION, BBSR HINA SETHI	ADV	//
		VS	VS	()
129	CONTC/0006676/2023	SANTI SUDHA PATRA, REGISTRAR, KHALLIKOTE UNITARY UNIVERSITY, BERHAMPUR NIRANJAN PANIGRAHI	ADV.	//
		VS	VS	()
130	CRLA/0000996/2023	ROOPA ROSHAN SAHOO, IAS RAJ KUMAR @ ANRAJ KUMAR	SOUMYA RANJAN DAS	BIRMITRAPUR /106 /2023
		VS	VS	()
131	CRLA/0000997/2023	STATE OF ODISHA ARUN KUMAR BARIK	SARADA PRASAD DASH	SINGLA /135 /2022
		VS	VS	()
132	CRLA/0000998/2023	STATE OF ODISHA SUDAM RAULA	ASHOK JENA	CHATRAPUR /115 /1998
		VS	VS	()
133	CRLA/0000999/2023	STATE OF ODISHA DAITARI GOUDO	TARINI PANIGRAHI	JEYPORE MAHILA /23 /2023
		VS	VS	DISTRICT & SESIONS JUDGE,JEYPORE(Koraput)
134	CRLA/0001000/2023	STATE OF ODISHA MITHUN MAJHI	RAGHUNATH PRADHAN	Spl/0000192/2023
		VS	VS	JALESWAR /318 /2023
135	CRLMA/0000356/2023	STATE OF ODISHA SANTOSH KUMAR BHOI	ADV.	TUREIKELA /9 /1997
		VS	VS	()
136	CRLMA/0000357/2023	STATE OF ODISHA PRAKASH KUMAR NAYAK	ADV	//
		VS	VS	/ /0
				()

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMA/0000358/2023	STATE OF ODISHA GAHALA SAHU VS	SUDHANSU SEKHAR DASH VS	// BELPARA /96 /2020 ()
138	CRLMC/0004102/2023	STATE OF ODISHA KUNA @ PRABHAT KUMAR PANI VS	DEEPAK KU SAHOO VS	// KENDRAPARA /140 /2015 ()
139	CRLMC/0004103/2023	STATE OF ODISHA PRASANTA KUMAR SAMAL VS	DEEPAK KU SAHOO VS	// KENDRAPARA /140 /2015 ()
140	CRLMC/0004104/2023	STATE OF ODISHA JAGABANDHU RAM VS	ARIJEET MISHRA VS	// DHAULI PS /168 /2023 ()
141	CRLMC/0004105/2023	STATE OF ODISHA MANOJ BHOI VS	JEET SWARUP SAMAL VS	// BARANGA /70 /2019 ()
142	CRLMC/0004106/2023	STATE OF ODISHA NIRANJAN BARIK VS	BIBHU PRASAD DAS VS	// PURI TOWN /87 /2023 ()
143	CRLMC/0004107/2023	STATE OF ODISHA BHABANI SANKAR DASH VS	PRASANTA KUMAR SAHOO VS	// KUNDHEIGOLA /219 /2020 ()
144	CRLMC/0004108/2023	STATE OF ODISHA MOHAN MOHANTA VS	ASHUTOSH MOHANTA VS	// KEONJHAR SADAR /229 /2016 ()
145	CRLMC/0004109/2023	STATE OF ODISHA D. SIMANCHAL PRADHAN VS	SUDEEP KUMAR SARANGI VS	// CHANDRASEKHARPUR /385 /2023 ()
146	CRLMC/0004110/2023	STATE OF ODISHA DURGA CHARAN NAYAK@ JAYA MAJHI VS	AJAYA KUMAR JENA VS	// MUDANPUR RAMPUR /48 /2007 ()
147	CRLMC/0004111/2023	STATE OF ODISHA KARAN KUMAR KEJRIWAL VS	ABHISHEK DASH VS	// BHADRAK RURAL /226 /2023 ()
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	CRLMC/0004112/2023	BHAGYADHAR SAHU VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	ANGUL TOWN /316 /2023 () //
149	CRLMC/0004113/2023	UMAKANTA SIAL VS STATE OF ODISHA	PRANARANJAN MISHRA VS	SABARANG /71 /2022 () //
150	CRLMC/0004114/2023	GOBINDA CHANDRA JENA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CHANDAKA P.S. /14 /2023 () //
151	CRLMC/0004115/2023	BHASKAR CHANDRA MUDULI VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	CUTTACK SADAR /389 /2023 () //
152	CRLMC/0004116/2023	GOPAL NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /78 /2007 () //
153	CRLMC/0004117/2023	DEBASHIS MOHANTY VS STATE OF ODISHA	RAJJEET ROY VS	CANTONMENT ROAD /141 /2023 () //
154	CRLMC/0004118/2023	ANNAPURNA BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	PURI TOWN /3 /2017 () //
155	CRLMC/0004119/2023	TARAPADA MOHANTY VS STATE OF ODISHA	KARUNAKARA NAYAK VS	LINGARAJ P.S. /67 /2023 () //
156	CRLMC/0004120/2023	LAXMAN CHANDRA MOHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	/ /0 () //
157	CRLMC/0004121/2023	SAMBHU PRADHAN@ SIBASAMBHU PRADHAN VS STATE OF ODISHA	RADHIKA HANS VS	TOMANDO /66 /2021 () //
158	CRLMC/0004122/2023	PRATIVA GOCHHAYAT @ BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUTHAY VS	MADHUPATNA /188 /2018 () //
159	CRLMC/0004123/2023	BASISTHA SAHU	ASHUTOSH MISHRA	BUDEN /68 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0004124/2023	LITUNA NAYAK	SANJIT MISHRA	MAHILA P.S. BUXIBAZAR /9 /2017
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0004125/2023	LIPU @ LIPUN NAIK	UNMESH CHANDRA JENA	BANARAPAL /54 /2015
		VS	VS	()
		LIPU @ LIPUN NAIK		//
162	CRLMC/0004126/2023	TAPAS KUMAR APAT @ TAPANA APAT	SATYABRATA DASH	PURI TOWN /125 /2023
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0004127/2023	SIBA RANA @ SHIBA SANKAR	SATYABRATA DASH	PURI TOWN /125 /2023
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0004128/2023	ILLU MOHARANA @ ANIL KUMAR MOHARANA	ABHISHEK MOHANTY	BARANGA /255 /2023
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0004129/2023	RAJEEV KUMAR MISHRA	LALITENDU MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
166	CRLMC/0004130/2023	BHAGIRATHI MAJHI	PRASANTA KUMAR SAHOO	BASUDEVPUR /56 /2023
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0001777/2023	AVILASHA PATRA	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0001778/2023	BASANTI MANTRI	PABITRA KUMAR BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0001779/2023	PRAMILA MAHAPATRA	NISHANT DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0001780/2023	UMESH CHANDRA MOHANTY	RABI NARAYAN MOHANTY	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0001781/2023	STATE OF ODISHA PRAFULLA SABAR VS	JAYADEBA BEHERA VS	// / /0 ()
172	CRLMP/0001782/2023	STATE OF ODISHA HRUSHIKESH SATAPATHI VS	BHARATI DASH VS	// / /0 ()
173	CRLMP/0001783/2023	STATE OF ODISHA CHHABILA KUMAR PRADHAN VS	RAJIB KUMAR SARANGI VS	// / /0 ()
174	CRLREV/0000469/2023	SWARNABALA SAHU ASHISBAD BEHERA VS	BASANTA KUMAR BEHERA VS	// / /0 ()
175	CRLREV/0000470/2023	REPUBLIC OF INDIA FAKIR RANA VS	PRAKASH KUMAR MISHRA VS	// / /0 ()
176	CRLREV/0000471/2023	STATE OF ODISHA CHANDRA SEKHAR PRADHAN VS	CHANDANA MISHRA VS	// BALLIGUDA /147 /2004 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal)
177	MACA/0000852/2023	STATE OF ODISHA RAMESH CHANDRA DHAL VS	AKSHAYA KUMAR PATI VS	// CRA/0000019/2017 ()
178	MACA/0000853/2023	TUTU DAS ICICI LOMBARD G.I.CO. LTD. VS	G.P.DUTTA VS	// // ()
179	MACA/0000854/2023	TRILOCHAN ROUT ICICI LAMBARD GENERAL INSURANCE COMPANY LTD. VS	G.P.DUTTA VS	// // ()
180	RPFAM/0000291/2023	PRAFULLA PRADHAN SHYAMSUNDAR MUDULI VS	SUSANTA KUMAR BARAL VS	// // ()
181	RPFAM/0000292/2023	SHANTILATA BISWAL@MUDULI SURENDRA SINGH VS	DEBENDRA NARAYAN PATTANAIAK VS	// // ()
		URMILA SINGH		//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	RVWPET/0000354/2023	STATE OF ODISHA VS RANJIT KUMAR SARANGI	Y.S.P. BABU,A.G.A VS	// 0 //
183	RVWPET/0000355/2023	BIDYADHAR SENAPATI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
184	TRP(C)/0000291/2023	BHAGYALAXMI NATH VS BIBHUTI BHUSAN NATH SHARMA	DIGAMBAR SETHI VS	// 0 //
185	TRP(C)/0000292/2023	BISHNUPRIYA MISHRA VS RAJENDRA KUMAR MISHRA	RAKESH KUMAR MALLIK VS	// 0 //
186	TRPCRL/0000082/2023	SAILAJA NANDAN SATAPATHY VS PRITI PALLABI PANDA	KULDEEP MOHANTY VS	//0 0 //
187	WA/0002265/2023	PURUSOTTAM SWAIN VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
188	WA/0002266/2023	STATE OF ODISHA VS RAMA CHANDRA ROUL	HARMOHAN DHAL, A.G.A. VS	// 0 //
189	WA/0002267/2023	UTKAL UNIVERSITY VS SRIKANTA KUMAR BEHERA	DAYANANDA MOHAPATRA VS	// 0 //
190	WA/0002268/2023	STATE OF ODISHA VS TAPAS KUMAR ROUT	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
191	WA/0002269/2023	STATE OF ODISHA VS DHIRENDRA KUMAR GOLAPI	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
192	WA/0002270/2023	ABINASH PRASAD PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
193	WP(C)/0029360/2023	M/S. SWOTI PUBLICATION, CUTTACK	BISWAMBAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0029361/2023	M/S. SHREE MADHAB BOOK STORE, CUTTACK	BISWAMBAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0029362/2023	ANJALI SAHU	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMNR. OF CT AND GST, CUTTACK		//
196	WP(C)/0029363/2023	ABDUL WAHID	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0029364/2023	SUSHAMA BHOI	BYOMOKESH SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0029365/2023	JYOTSNA MAYEE MALLICK	RAMESH CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0029366/2023	SHASHI BHUSAN DASH	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0029367/2023	SURYA PRASAD RATH	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0029368/2023	RAKSHI KARMAKAR	JAGAMOHAN PATTANAIK	//
		VS	VS	0
		THE PRINCIPAL CHIEF COMMNR. OF IT, BBSR		//
202	WP(C)/0029369/2023	HARENDRA KUMAR MISHRA	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0029370/2023	BHABANI SHANKAR JENA	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
204	WP(C)/0029371/2023	UPENDRA KUMAR RATHA	TRILOCHAN BARIK	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	WP(C)/0029372/2023	STATE OF ODISHA KAILASH PRASAD CHAPADIA VS COLLECTOR, BARGARH	BIBEKANANDA BHUYAN VS	// // 0 //
206	WP(C)/0029373/2023	MIR SUBEDAAR VS THE PRESIDING OFFICER, STATE WAKF TRIBUNAL, ODISHA	SATYABADI MANTRY VS	// 0 //
207	WP(C)/0029374/2023	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
208	WP(C)/0029375/2023	BIRABAR PANIGRAHI VS THE DM CUM COLLECTOR, DHENKANAL	PANCHANAN PANIGRAHI VS	// 0 //
209	WP(C)/0029376/2023	DR. JAYASHREE BALA MALLICK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
210	WP(C)/0029377/2023	JITENDRA PRASAD SINGH VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
211	WP(C)/0029378/2023	NABA NIRMAN TRUST, BARGARH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
212	WP(C)/0029379/2023	TINKU PADHAN VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
213	WP(C)/0029380/2023	GANESWAR BARAL VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
214	WP(C)/0029381/2023	MD.MASOD AKRAM VS BARBIL MUNICIPAL COUNCIL, BARBIL	AMIT PRASAD BOSE VS	// 0 //
215	WP(C)/0029382/2023	SANTILATA PATNAIK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0029383/2023	HIMADRI BHUSAN NAYAK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
217	WP(C)/0029384/2023	NIRANJAN PATRA VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
218	WP(C)/0029385/2023	DAMODAR PUSTY VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
219	WP(C)/0029386/2023	UPENDRA NATH NAYAK VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
220	WP(C)/0029387/2023	ARUN KUMAR PUJARI VS THE STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
221	WP(C)/0029388/2023	SAROJ KUMAR DASH VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
222	WP(C)/0029389/2023	MAHAVINAYAK MINOR MINERALS TRANSPORT OWNERS ASSOCIATION VS MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, NEW DELHI	WENGO ASSOCIATION VS	// 0 //
223	WP(C)/0029390/2023	RABI NARAYAN RATH VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
224	WP(C)/0029391/2023	ANUPAM PATTNAIK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
225	WP(C)/0029392/2023	SESADEVA BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
226	WP(C)/0029393/2023	RATHA SINGH VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
227	WP(C)/0029394/2023	SANJAY KUMAR PATTANAİK	KARUNAKAR NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0029395/2023	NARAYAN BHOI	MANAS PATI	//
		VS	VS	0
		ADDITIONAL DISTRICT MAGISTRATE, SAMBALPUR		//
229	WP(C)/0029396/2023	JANGALI SAMAL	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0029397/2023	KAILASH LENKA	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
231	WP(C)/0029398/2023	MADANMOHAN GURU	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0029399/2023	MEENA MAHATO	SOUMYA RANJAN DAS	//
		VS	VS	0
		RESERVE BANK OF INDIA, KHURDA		//
233	WP(C)/0029400/2023	SANTOSH KUMAR MOHANTY	MANMAYA KUMAR DASH	//
		VS	VS	0
		COMMNR. OF ENDOWMENTS, BBSR		//
234	WP(C)/0029401/2023	KETAN PATRA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
235	WP(C)/0029402/2023	SADHU CHARAN NAYAK	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0029403/2023	LADUKISHORE PRADHAN	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0029404/2023	SWOSTI RANJAN MOHAPATRA	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0029405/2023	BANAMALI NAIK	KARUNAKAR NAYAK	//
		VS	VS	0

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239	WP(C)/0029406/2023	STATE OF ODISHA TEPO TUDU VS	KARUNAKAR NAYAK VS	// // 0
240	WP(C)/0029407/2023	STATE OF ODISHA BHAKTA CHARAN SAHOO VS	MANAS KUMAR CHAND VS	// // 0
241	WP(C)/0029408/2023	STATE OF ODISHA DEBADAS SAHOO VS	KARUNAKAR NAYAK VS	// // 0
242	WP(C)/0029409/2023	STATE OF ODISHA GAUTAM KUMAR SWAIN VS	RUDRA NARAYAN PARIJA VS	// // 0
243	WP(C)/0029410/2023	STATE OF ODISHA PANKAJA PRADHAN VS	KARUNAKAR NAYAK VS	// // 0
244	WP(C)/0029411/2023	STATE OF ODISHA KUNTALA OJHA VS	KARUNAKAR NAYAK VS	// // 0
245	WP(C)/0029412/2023	STATE OF ODISHA JAGADISH PADHAN VS	AUROBINDA SAHOO VS	// // 0
246	WP(C)/0029413/2023	STATE OF ODISHA SAROJ KUMAR MEHER VS	AUROBINDA SAHOO VS	// // 0
247	WP(C)/0029414/2023	STATE OF ODISHA JATIN KUMAR PATEL VS	AUROBINDA SAHOO VS	// // 0
248	WP(C)/0029415/2023	STATE OF ODISHA BIHARI PATEL VS	AUROBINDA SAHOO VS	// // 0
249	WP(C)/0029416/2023	STATE OF ODISHA JAGADISH BANIA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// // 0 //

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250	WP(C)/0029417/2023	SANTOSH KUMAR KHANDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
251	WP(C)/0029418/2023	KISHOR KUMAR SAHU VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
252	WP(C)/0029419/2023	DILIP KUMAR MEHER VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
253	WP(C)/0029420/2023	SANTOSH KUMAR DEHIRI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
254	WP(C)/0029421/2023	FAKIR KARNA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0029422/2023	BIPIN BIHARI NAYAK VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
256	WP(C)/0029423/2023	SARAT KUMAR NAYAK VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
257	WP(C)/0029424/2023	ADHIKARI SWAIN VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
258	WP(C)/0029425/2023	RAGHUNATHA PALEI VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
259	WP(C)/0029426/2023	BAIKUNTHA CHARAN BHOL VS STATE OF ODISHA	UMAKANTA CHHOTRAY VS	// 0 //
260	WP(C)/0029427/2023	RAJESH KUMAR MALLICK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
261	WP(C)/0029428/2023	GANGA NARAYAN DASH	PREMANANDA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0029429/2023	KSHETRABASI SAMAL	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0029430/2023	PRADIPTA KUMAR NAYAK	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0029431/2023	COMMANDO SECURITY SERVICE, BBSR	SATYABRATA MOHANTY	//
		VS	VS	0
		PRESIDING OFFICER, CGIT-CUM-LABOUR COURT, BBSR		//
265	WP(C)/0029432/2023	DURYODHAN SAHU	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0029433/2023	DINABANDHU SAHU	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0029434/2023	SARAT CHANDRA DEHURY	MITHUN DAS	//
		VS	VS	0
		ADDL. ASST. COMMISSIONER OF ENDOWMENTS, SAMBALPUR		//
268	WP(C)/0029435/2023	ASHOK KUMAR PATRA	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0029436/2023	SATYA PIRA MISHRA	KARUNAKAR NAYA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0029437/2023	JAYANTI BEHERA	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0029438/2023	BUDHEI MALLIK	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0029439/2023	SUNANDA KUMARI MOHANTY	PRASANTA KUMAR NANDA	//
		VS	VS	0



## ORISSA HIGH COURT

**FILING REPORT AS ON :05/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0029440/2023	STATE OF ODISHA PREMLAL NAIK VS	SUSHANTA KUMAR JOSHI VS	// // 0
274	WP(C)/0029441/2023	STATE OF ODISHA JEMAMANI SAHOO VS	KARUNAKAR NAYAK VS	// // 0
275	WP(C)/0029442/2023	STATE OF ODISHA SHYAMA MARANDI VS	KARUNAKAR NAYAK VS	// // 0
276	WP(C)/0029443/2023	STATE OF ODISHA PRAKASHA SAHOO VS	TIKERAM MEHER VS	// // 0
277	WP(C)/0029444/2023	STATE OF ODISHA MADHUSUDAN SETHI VS	KARUNAKAR NAYAK VS	// // 0
278	WP(C)/0029445/2023	STATE OF ODISHA JYOSTNA RANI PANDA @ PADHI VS	SUBHASISH DAS VS	// // 0
279	WP(C)/0029446/2023	STEEL AUTHORITY OF INDIA (SAIL), NEW DELHI DEWAN KUMAR DAS VS	RABINDRANATH PRUSTY VS	// // 0
280	WP(C)/0029447/2023	STATE OF ODISHA BISWANATH DASH VS	SEVATI SOREN VS	// // 0
281	WP(C)/0029448/2023	STATE OF ODISHA SK. MUKTAR VS	ARIJEET MISHRA VS	// // 0
282	WP(C)/0029449/2023	STATE OF ODISHA SK. MUKTAR VS	ARIJEET MISHRA VS	// // 0
283	WP(C)/0029450/2023	STATE OF ODISHA BASANTA KUMAR PANIGRAHI VS	PRASANNA KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :05/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0029451/2023	AMOD KUMAR HOTA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
285	WP(C)/0029452/2023	TAPAS RANJAN ROUT VS CHIEF SECY., GA DEPT., BBSR	SIDHARTHA MISHRA VS	// 0 //
286	WP(C)/0029453/2023	SURABHI, BOUDH VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
287	WP(C)/0029454/2023	TANUJA JENA @ DALAI VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
288	WP(C)/0029455/2023	SK. MUKTAR VS STATE OF ODISHA	ARJEET MISHRA VS	// 0 //
289	WP(C)/0029456/2023	BANDHU CHARAN MAJHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
290	WP(C)/0029457/2023	PANKAJA KUMAR SAHU VS STATE ELECTION COMMISSIONER, ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
291	WP(C)/0029458/2023	MANAS PUROHIT VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
292	WP(C)/0029459/2023	BHARATI NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
293	WP(C)/0029460/2023	BINOD KUMAR PERIWAL VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
294	WP(C)/0029461/2023	SOBHA SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
295	WP(C)/0029462/2023	MAGUNI CHARAN NAYAK	PRASANTA KUMAR MISHRA	//

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		VS	VS	0
296	WP(C)/0029463/2023	STATE OF ODISHA ABHIMANYU GOUDA	BEDA PRAKASH PANDA	//
		VS	VS	0
297	WP(C)/0029464/2023	STATE OF ODISHA BINOD BIHARI PALO	BEDA PRAKASH PANDA	//
		VS	VS	0
298	WP(C)/0029465/2023	STATE OF ODISHA RANJITA KUMARI PADHY	BEDA PRAKASH PANDA	//
		VS	VS	0
299	WP(C)/0029466/2023	STATE OF ODISHA SANJAY KUMAR SAHU	BEDA PRAKASH PANDA	//
		VS	VS	0
300	WP(C)/0029467/2023	STATE OF ODISHA SUJATA PATRO	BEDA PRAKASH PANDA	//
		VS	VS	0
301	WP(C)/0029468/2023	STATE OF ODISHA SANJAY KUMAR SAHU	BEDA PRAKASH PANDA	//
		VS	VS	0
302	WP(C)/0029469/2023	STATE OF ODISHA SATYABHAMA MAHARANA	BEDA PRAKASH PANDA	//
		VS	VS	0
303	WP(C)/0029470/2023	STATE OF ODISHA TAPESHWAR SAHOO	SAIBRATA RATH	//
		VS	VS	0
304	WP(C)/0029471/2023	SUB-COLLECTOR (SADAR), SUNDARGARH DINABANDHU PRUSTY	BHAGABAN BEHERA	//
		VS	VS	0
305	WP(C)/0029472/2023	STATE OF ODISHA BHARAT SANCHAR NIGAM LTD., CUTTACK	DIBYASHREE RAY	//
		VS	VS	0
		THE GRIEVANCE REDRESSAL FORUM, CUTTACK		//
306	WP(C)/0029473/2023	M/S. S.G. AGENCY, CUTTACK	BIJAY PANDA	//
		VS	VS	0

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307	WP(C)/0029474/2023	THE CT AND GST OFFICER CUTTACK 1 M/S. S.G AGENCY, CUTTACK VS	BIJAY PANDA VS	// // ()
308	WP(C)/0029475/2023	THE CT AND GST OFFICER CUTTACK 1 BISWARANJAN NANDA VS	KULADA NANDA DAS VS	// // ()
309	WP(C)/0029476/2023	UNION OF INDIA BHAGIRATHI DHAL VS	KAPILA CHARAN NAYAK VS	// // ()
310	WP(C)/0029477/2023	STATE OF ODISHA JEETENDRA KUMAR PADHY VS	NIHAL RATH VS	// // ()
311	WP(C)/0029478/2023	STATE OF ODISHA MAINA HEMBRAM VS	NIHAL RATH VS	// // ()
312	WP(C)/0029479/2023	STATE OF ODISHA SAROJ KUMAR DAS VS	KAPILA CHARAN NAYAK VS	// // ()
313	WP(C)/0029480/2023	STATE OF ODISHA MITRABHANU KUMARA VS	KANANBALA ROY CHOUDHURY VS	// // ()
314	WP(C)/0029481/2023	STATE OF ODISHA DILLIP KUMAR SAMAL VS	SIDHESWAR MALLIK VS	// // ()
315	WP(C)/0029482/2023	STATE OF ODISHA MANJUSHREE MISHRA VS	ABANI KANTA DASH VS	// // ()
316	WP(C)/0029483/2023	STATE OF ODISHA NIRANJAN SAHU VS	SOUMYA MISHRA VS	// // ()
317	WP(C)/0029484/2023	STATE OF ODISHA SANTI DAS VS STATE OF ODISHA	ABANI KANTA DASH VS	// // () //

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318	WP(C)/0029485/2023	M/S. RADHAKANTA DALEI VS COMMISSIONER OF CT AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
319	WP(C)/0029486/2023	DAYANIDHI ROUT VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
320	WP(C)/0029487/2023	CHINMAYA BAGH VS STATE OF ODISHA	RUDRA NARAYAN PARJIA VS	// 0 //
321	WP(C)/0029488/2023	MINATIBALA PANDA VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
322	WP(C)/0029489/2023	DHANESWAR JENA VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
323	WP(C)/0029490/2023	BABAJI NITYANANDA DAS VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
324	WP(C)/0029491/2023	PRAVAT KUMAR PATTANAİK VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
325	WP(C)/0029492/2023	PANCHANAN DHAL VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
326	WP(C)/0029493/2023	ANANTA KISHORE SAHU VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
327	WP(C)/0029494/2023	GAJENDRA PRASAD RAY VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
328	WP(C)/0029495/2023	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
329	WP(C)/0029496/2023	LINGARAJ INSTITUTE OF MEDICAL SCIENCE, GANJAM	ANAYA KUMAR JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0029497/2023	RENUBALA BEHERA	BISHNU PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0029498/2023	UNITY INSTITUTE OF PARAMEDICAL SCIENCE AND RESEARCH, KIRIUDA		//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0029499/2023	TINIMA NAYAK	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0029500/2023	SHIBASIS MAHALA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0029501/2023	GADADHAR DAS	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0029502/2023	M/S ABHIPSA CONSTRUCTION, BBSR	CHITTA RANAJAN DAS	//
		VS	VS	0
		THE CHIEF COMMNR. OF CT AND GST, CUTTACK		//
336	WP(C)/0029503/2023	RINARANI DAS	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0029504/2023	RUDRA PRASAN MISHRA	SIDHESWAR MALLIK	//
		VS	VS	0
		SECY. TO GOVT. OF ODISHA, STEEL AND MINES DEPT., BBSR		//
338	WP(C)/0029505/2023	M/S. RSD ELECTRONICS	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF COMMERCIAL TAXES AND GST		//
339	WP(C)/0029506/2023	MANAS RANJAN SAHOO	SUSANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0029507/2023	NAKSHATRAMALINI PRADHAN	DEBENDRA KUMAR DHAR	//
		VS	VS	0

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341	WP(C)/0029508/2023	GOVT. OF ODISHA SUNDARAM HOME FINANCE LTD. CHENNAI VS	NALINI KANTA DASH VS	// // 0
342	WP(C)/0029509/2023	ADDL. DM, CUM SUB COLLECTOR, BALASORE GOPANAND PATEL VS	BINOD KUMAR HATI VS	// // 0
343	WP(C)/0029510/2023	STATE OF ODISHA DEBENDRA KUMAR MAHARANA VS	KEDAR KUMAR DASH VS	// // 0
344	WP(C)/0029511/2023	STATE OF ODISHA PRADEEP KUMAR SAHU VS	ASHOK DAS VS	// // 0
345	WP(C)/0029512/2023	THE STATE OF ODISHA MADHABENDRA MOHANTY VS	MITALEE JESTHI VS	// // 0
346	WP(C)/0029513/2023	THE COMMISSIONER-CUM-SECY., DEPT. OF S AND ME, BBSR GOPINATH SETH VS	AKSHAYA KUMAR PANDEY VS	// // 0
347	WP(C)/0029514/2023	STATE OF ODISHA PRADEEP KUMAR PATI VS	KAUSHIK SWAIN VS	// // 0
348	WP(C)/0029515/2023	STATE OF ODISHA AKSHAYA KUMAR BERIA VS	AKSHAYA KUMAR PANDEY VS	// // 0
349	WP(C)/0029516/2023	STATE OF ODISHA BANK OF BARODA, CUTTACK VS	GURUDUTTA KAR VS	// // 0
350	WP(C)/0029517/2023	COLLECTOR AND THE DM, CUTTACK JNANENDRA MALIK VS	AKSHAYA KUMAR PANDEY VS	// // 0
351	WP(C)/0029518/2023	STATE OF ODISHA GAJENDRA PRASAD PANDA VS	JATINDRA KUMAR MOHAPATRA VS	// // 0
		COMMN., CT AND GST, STATE TAX, GANJAM		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0029519/2023	MANOJ KUMAR GOMANGO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
353	WP(C)/0029520/2023	MANAS RANJAN KAR VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
354	WP(C)/0029521/2023	BHAGYASHREE DAS VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
355	WP(C)/0029522/2023	SASMITA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
356	WP(C)/0029523/2023	PRAMILA SAHOO @ SAHO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
357	WP(C)/0029524/2023	JAYASHREE BOSE VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
358	WP(C)/0029525/2023	DIPTI RANJAN BARIK VS REGIONAL DIRECTOR, RBI, BBSR	SURYAKANTA DWIBEDI VS	// 0 //
359	WP(C)/0029526/2023	SAILO RAJ MG VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
360	WP(C)/0029527/2023	SAMBHUNATH JENA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
361	WP(C)/0029528/2023	BIRENDRA KUMAR MISHRA VS GOVT. OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
362	WP(C)/0029529/2023	AJAY KUMAR PRUSTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
363	WP(C)/0029530/2023	PUNA BASKE	DR. BINODA KUMAR MISHRA	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0029531/2023	SANJAY KUMAR SAHU	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0029532/2023	RABINDRA BEHERA	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0029533/2023	SAMRAT TUDU	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0029534/2023	SIMANCHALA SATAPATHY	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0029535/2023	NARAYAN HANSDA	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0029536/2023	REBATI DEHURY	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0029537/2023	RABINDRA MARANDI	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0029538/2023	AMRUT KUMAR PANI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
372	WP(C)/0029539/2023	KASHINATH SAHOO	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		ODISHA GRAMYA BANK, BBSR		//
373	WP(C)/0029540/2023	SUSHANTA PRADHAN	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0029541/2023	CHANDRAKANTA MALLIK	DR. BINODA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0029542/2023	STATE OF ODISHA PUSPALATA DAS VS	DR. BINODA KUMAR MISHRA VS	// // ()
376	WP(C)/0029543/2023	STATE OF ODISHA MALATI DASH VS	GOPAL KRUSHNA NANDA VS	// // ()
377	WP(C)/0029544/2023	STATE OF ODISHA THE TRUST ASSOCIATION OF THE CONVENTION OF BARRISTERS IN CHARGE OF THE NORTHERN CIRCLE, ANDHRA PRADESH VS	BARESH KUMAR CHANDIO VS	// // ()
378	WP(C)/0029545/2023	STATE OF ODISHA MINATI KAR VS	DR. BINODA KUMAR MISHRA VS	// // ()
379	WP(C)/0029546/2023	STATE OF ODISHA SALILA KUMARI CHHOTARAY VS	GOPAL KRUSHNA NANDA VS	// // ()
380	WP(C)/0029547/2023	STATE OF ODISHA MADHUSMITA BEHERA VS	DR. BINODA KUMAR MISHRA VS	// // ()
381	WP(C)/0029548/2023	STATE OF ODISHA HARI SANKAR SAHU VS	UMA CHARAN MISHRA VS	// // ()
382	WP(C)/0029549/2023	STATE OF ODISHA RANJAN KUMAR MOHANTY VS	DR. BINODA KUMAR MISHRA VS	// // ()
383	WP(C)/0029550/2023	STATE OF ODISHA SUJATA SAMANTARAY VS	GOPAL KRUSHNA NANDA VS	// // ()
384	WP(C)/0029551/2023	STATE OF ODISHA DHANIA BENIA VS	DURGESH NARAYAN RATH VS	// // ()
385	WP(C)/0029552/2023	STATE OF ODISHA RAMESH CHANDRA BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// // //

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386	WP(C)/0029553/2023	BENUDHAR JENA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
387	WP(C)/0029554/2023	HAREKRUSHNA PRADHAN VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
388	WP(C)/0029555/2023	MUKUNDA RANJAN JENA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
389	WP(C)/0029556/2023	LAXMIDHAR PANDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
390	WP(C)/0029557/2023	TAPANI BHUYAN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
391	WP(C)/0029558/2023	USHARANI ACHARYA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
392	WP(C)/0029559/2023	SUSHANTA KUMAR DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
393	WP(C)/0029560/2023	SUMITRA SINGH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
394	WP(C)/0029561/2023	BIBHUDUTTA TRIPATHY VS STATE OF ODISHA	SIDHARTH PARIDA VS	// 0 //
395	WP(C)/0029562/2023	BHANGA GADIA UPPER PRIMARY SCHOOL, BALASORE VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
396	WP(C)/0029563/2023	LAXMIDHAR BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
397	WP(C)/0029564/2023	SNEHA RANJITA MISHRA	GOPAL KRUSHNA NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0029565/2023	SANTANU KUMAR PRADHAN	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0029566/2023	AJIT KUMAR KHOSLA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0029567/2023	KUSUMA KUMARI SAHOO	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0029568/2023	LAXMIKANTA MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0029569/2023	PURNA CHANDRA SAHOO	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0029570/2023	BINOD BIHARI MOHAPATRA	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0029571/2023	RAJENDRA AGRAWAL	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0029572/2023	JYOTIRMOY MOHAPATRA	UMARANI PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0029573/2023	BISWANATH BALIARSINGH	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0029574/2023	PRABIRAMOHAN PATTANAIAK	ROHIT RANJAN RAY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0029575/2023	NALIN KUMAR SAHU	ANUP UDAYA SENAPATI	//
		VS	VS	0

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409	WP(C)/0029576/2023	STATE OF ODISHA DANSAN SAHU VS	ROHIT RANJAN RAY VS	// // ()
410	WP(C)/0029577/2023	STATE OF ODISHA NAMITA PATTANAYAK VS	ANUP UDAYA SENAPATI VS	// // ()
411	WP(C)/0029578/2023	STATE OF ODISHA SANTOSH KUMAR NANDY VS	ANUP UDAYA SENAPATI VS	// // ()
412	WP(C)/0029579/2023	STATE OF ODISHA SANTOSH KUMAR DAS VS	ANUP UDAYA SENAPATI VS	// // ()
413	WP(C)/0029580/2023	STATE OF ODISHA FAKIR CHARAN NAYAK VS	ANUP UDAYA SENAPATI VS	// // ()
414	WP(C)/0029581/2023	STATE OF ODISHA SARATHI DAS VS	ANUP UDAYA SENAPATI VS	// // ()
415	WP(C)/0029582/2023	STATE OF ODISHA GOURANGA CHANDRA BEHERA VS	ANUP UDAYA SENAPATI VS	// // ()
416	WP(C)/0029583/2023	STATE OF ODISHA JAYANTA KUMAR PANDA VS	ANUP UDAYA SENAPATI VS	// // ()
417	WP(C)/0029584/2023	STATE OF ODISHA SARASWATI NAYAK VS	ANUP UDAYA SENAPATI VS	// // ()
418	WP(C)/0029585/2023	STATE OF ODISHA SRIMANTA MOHAPATRA VS	ANUP UDAYA SENAPATI VS	// // ()
419	WP(C)/0029586/2023	STATE OF ODISHA SOUDAMINI PUSPALAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// // () //

**ORISSA HIGH COURT****FILING REPORT AS ON :05/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	WP(C)/0029587/2023	SABITA JENA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// () //
421	WP(C)/0029588/2023	ABHILASH CHANDRA BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// () //
422	WP(C)/0029589/2023	GANGADHAR PRUSTY VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// () //
423	WP(C)/0029590/2023	SONALI NAYAK VS ASHOK KUMAR SWAIN	RANJAN KUMAR ROUT VS	// () //
424	ABLAPL/0009559/2023	BIJAYA NAYAK @ KALU CHARAN NAYAK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	DELANGA /232 /2023 () //
425	ABLAPL/0009560/2023	LAXMIDHAR PARIDA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	DELANGA /254 /2023 () //
426	ABLAPL/0009561/2023	SUKUTA BEHERA @ CHARAN BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	DELANGA /249 /2023 () //
427	ABLAPL/0009562/2023	DAMODAR NAIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	KANIHA /191 /2023 () //
428	ABLAPL/0009563/2023	BABAJI NAIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	KANIHA /191 /2023 () //
429	ABLAPL/0009564/2023	SURENDRA JENA VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	BARI /293 /2023 () //
430	ABLAPL/0009565/2023	KUNA NIAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANDI /145 /2022 () //
431	ABLAPL/0009566/2023	MANAS @ PINTU BEHERA	CHITTA RANJAN PATTNAIK	DHENKANAL SADAR /587 /2020

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0009567/2023	STATE OF ODISHA SUNIL KUMAR MAHANTA	ANURAG PATI	// RENGALI (SAMBALPUR) /123 /2023
		VS	VS	()
433	ABLAPL/0009568/2023	STATE OF ODISHA ABDUL SAJID @ PAPU @ KAPU KHAN	AMIT PRASAD BOSE	// JONK /190 /2019
		VS	VS	()
434	ABLAPL/0009569/2023	STATE OF ODISHA OMKAR MALIK @ DIPU	AMIT PRASAD BOSE	// SORO /503 /2023
		VS	VS	()
435	ABLAPL/0009570/2023	STATE OF ODISHA PRAMOD KUMAR KODAMASINGH @ PRAMODA KUMAR KODAMASINGH	SANJIB KUMAR BHANJADEO	// VIGILANCE PS (BERHAMPUR) /26 /2015
		VS	VS	()
436	ABLAPL/0009571/2023	STATE OF ODISHA(VIG.) CHITRAKARMA CHINMAY NAYAK	SANJIB KUMAR BHANJADEO	// KHURDA MODEL /537 /2023
		VS	VS	()
437	ABLAPL/0009572/2023	STATE OF ODISHA RAHUL JENA	SANTOSH KUMAR MAHANTY	// BADAGADA /283 /2023
		VS	VS	()
438	ABLAPL/0009573/2023	STATE OF ODISHA SK. SABIR	BIKRAM RATH	// KHUNTUNI /71 /2023
		VS	VS	()
439	ABLAPL/0009574/2023	STATE OF ODISHA SURESH MANTRI	BIKRAM RATH	// ATHGARH /152 /2023
		VS	VS	()
440	ABLAPL/0009575/2023	STATE OF ODISHA MANOJ RANJAN DAS	ASHOK KUMAR SAHOO	// barpalli /81 /2023
		VS	VS	()
441	ABLAPL/0009576/2023	STATE OF ODISHA RANJUBALA MOHANTY	PRIYA RANJAN SINGH	// GANIA /21 /2023
		VS	VS	()
442	ABLAPL/0009577/2023	STATE OF ODISHA PUSPAK KUMAR MALLA	ARJJEET MISHRA	// DERABIS /211 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0009578/2023	STATE OF ODISHA MADHAB DEBNATH VS	HRUDANANDA MOHAPATRA VS	// SEA BEACH /81 /2022 ()
444	ABLAPL/0009579/2023	STATE OF ODISHA DWITI @ DITI KRUSHNA DALAI @ JITENDRA DALAIS.S.RAY (2) VS	VS	// HINJILI (ASKA) /39 /2017 ()
445	ABLAPL/0009580/2023	STATE OF ODISHA KAILASH RANA VS	SACHIDANANDA PADHEE VS	// / /0 ()
446	ABLAPL/0009581/2023	STATE OF ODISHA DHANESWAR NAYAK VS	PRADEEP KUMAR DAS VS	// AGARAPADA /164 /2023 ()
447	ABLAPL/0009582/2023	STATE OF ODISHA BHAGABAN CHIALSINGH @ BHAGABAN CHHUALSINGH VS	INDUJITIRMAAYA SAHOO VS	// JANKIA P.S. /195 /2023 ()
448	ABLAPL/0009583/2023	STATE OF ODISHA RAHUL NAIK VS	SURESH KUMAR JENA VS	// ANGUL TOWN /398 /2023 ()
449	ABLAPL/0009584/2023	STATE OF ODISHA ANANDA DALEI VS	NETRANANDA BISWAL VS	// FATEGARH /152 /2021 ()
450	ABLAPL/0009585/2023	STATE OF ODISHA SANJITA SAHANI VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /166 /2018 ()
451	ABLAPL/0009586/2023	STATE OF ODISHA BIPLAB DAS VS	JAYANTA KUMAR MAJHI VS	// G.R.P.S.BALASORE /2 /2023 ()
452	ABLAPL/0009587/2023	STATE OF ODISHA PARSSURAM BEMAL VS	CHANDANA MISHRA VS	// BODEN /162 /2023 ()
453	ABLAPL/0009588/2023	STATE OF ODISHA BIJAYA KUMAR ARISAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// KHURDA SADAR /74 /2016 () //



**ORISSA HIGH COURT****FILING REPORT AS ON :05/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0009589/2023	SUBHAM MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// () //
455	ABLAPL/0009590/2023	SUBAL RAM DEBNATH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// () //
456	ABLAPL/0009591/2023	SANJAR MALLIK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// () //
457	ABLAPL/0009592/2023	SK. ALI ABAS VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	PATTAMUNDAI /461 /2023 () //
458	ABLAPL/0009593/2023	ANUSAYA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /300 /2023 () //
459	ABLAPL/0009594/2023	GIRISH CHANDRA NAYAK VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	PATKURA /310 /2023 () //
460	ABLAPL/0009595/2023	BISWAMBAR BEHERA @ SANJAY BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI SADAR /115 /2023 () //
461	ABLAPL/0009596/2023	JIBARDHAN @ BIBARDHAN PRADHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	MELCHHAMUNDA /146 /2023 () //
462	ABLAPL/0009597/2023	MUNA JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ALAKUNDA /130 /2023 () //
463	ABLAPL/0009598/2023	MOHAN NAIK VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	TIKIRI /113 /2023 () //
464	ABLAPL/0009599/2023	RAGHUNATH SA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /273 /2023 () //
465	ABLAPL/0009600/2023	AMARESH PANDA	PRAVASH CHANDRA JENA	SAHADEV KHUNTA /350 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0009601/2023	RAJEEV KUMAR MISHRA	LALITENDU MISHRA	CUTTACK VIGILANCE /8 /2023
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
467	ABLAPL/0009602/2023	AMIR SENAPATI	CHIRANJIB ROUT	ANGUL TOWN /399 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0009603/2023	RAJA KISHORE MALLA	ARIJEET MISHRA	DERABIS /211 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0009604/2023	JYOTI PRAKASH ROUT @ RANGA	SAMBIT BISWAL	ERASAMA /325 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0009605/2023	SANTILAL LAKRA	DR. BINODA KUMAR MISHRA	JHARSUGUDA /193 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0009606/2023	SANDIP KUMAR BISWAL	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0009607/2023	INDRA PANDEY @ BUDU PANDEY	SURYAKANTA DWIBEDI	JHARIGAM /194 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0009608/2023	HARIHARA BHATTA	RAJENDRA BADUMAHAPATRA	PURI TOWN /273 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0009609/2023	MUNA BEHERA	SURYAKANTA DWIBEDI	MURIBAHAL /191 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0009610/2023	AKSHAYA KUMAR SWAIN	ANNADA SANKAR JENA	CHANDANPUR /187 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0009611/2023	DAKTAR RANA	JAYADEBA BEHERA	LARAMBA /168 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0009612/2023	STATE OF ODISHA CHANDAN BAHADUR THAPA VS	PRATIK DASH VS	// SUNABEDA /146 /2021 ()
478	ABLAPL/0009613/2023	STATE OF ODISHA JADUNATH BISWAL @ BISHWAL VS	SATYAJIT MOHAPATRA VS	// SORO /382 /2023 ()
479	ABLAPL/0009614/2023	STATE OF ODISHA ABINASH MAHAPATRA VS	DIPANKAR ACHARYA VS	// LAXMISAGAR P.S. /340 /2023 ()
480	ABLAPL/0009615/2023	STATE OF ODISHA SWADHIN PRADHAN VS	CHANDANA MISHRA VS	// MANGALA BAG /220 /2023 ()
481	ABLAPL/0009616/2023	STATE OF ODISHA PRABHAT KUMAR SWAIN VS	SUBHASIS MOHAPATRA VS	// BALANGA /134 /2022 ()
482	ABLAPL/0009617/2023	STATE OF ODISHA KAUSHALYA SWAIN @ GOURI GHADEI VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /251 /2023 ()
483	ABLAPL/0009618/2023	STATE OF ODISHA KARTIK NAIK VS	JYOTIRMAYA SAHOO VS	// NARASINGHPUR /106 /2003 ()
484	ABLAPL/0009619/2023	STATE OF ODISHA HARE KRUSHNA DAS VS	SATYABRATA DASH VS	// SABARANG /179 /2023 ()
485	ABLAPL/0009620/2023	STATE OF ODISHA MINA DAS VS	SATYABRATA DASH VS	// SABARANG /179 /2023 ()
486	ABLAPL/0009621/2023	STATE OF ODISHA RANJIT KUMAR DAS @ RANJIT DAS VS	SATYABRATA DASH VS	// SABARANG /179 /2023 ()
487	ABLAPL/0009622/2023	STATE OF ODISHA BHARAT SAHU VS STATE OF ODISHA	JYOTIRANJAN KAR VS	// BIJEPUR /123 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :05/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	39/2023 WPCRL/40/2023	ANINDITA-MP	ANINDITA (IN PERSON)
2	62/2023 CRLMA/357/2023	PRAKASH KUMAR NAYAK-MP	ADV
3	130/2023 JCRLA/26/2023	BABU MALLIK-MP	ADV.
4	131/2023 JCRLA/68/2015	JAGADISH KISHAN-MP	M/S RUDRA NARAYAN PARIJA (AMICUS CURIAE), (M
5	132/2023 JCRLA/114/2017	RABI LAKRA-MP	
6	133/2023 JCRLA/95/2022	JAGA @ JUGALA KANDI-MP	ADV.
7	203/2023 SA/121/1994	BHAGIRATHI-MP	MR.B.L.N.SWAMY,S.RAO,B.K.MOHANTY,M.K.SAHOO
8	204/2023 SA/121/1994	BHAGIRATHI-MP	MR.B.L.N.SWAMY,S.RAO,B.K.MOHANTY,M.K.SAHOO
9	205/2023 SA/121/1994	BHAGIRATHI-MP	MR.B.L.N.SWAMY,S.RAO,B.K.MOHANTY,M.K.SAHOO
10	206/2023 SA/121/1994	BHAGIRATHI-MP	MR.B.L.N.SWAMY,S.RAO,B.K.MOHANTY,M.K.SAHOO
11	207/2023 SA/121/1994	BHAGIRATHI-MP	MR.B.L.N.SWAMY,S.RAO,B.K.MOHANTY,M.K.SAHOO
12	208/2023 SA/121/1994	BHAGIRATHI-MP	MR.B.L.N.SWAMY,S.RAO,B.K.MOHANTY,M.K.SAHOO
13	288/2023 CMAPL/659/2023	G.B. OF TULASI WOMENS COLLEGE, KENDRAPARA-MP	SAMBHU CHARAN NATH SHARMA
14	288/2023 CRLMP/1780/2023	UMESH CHANDRA MOHANTY-MP	RABI NARAYAN MOHANTY
15	289/2023 CRLMP/1783/2023	CHHABILA KUMAR PRADHAN-MP	RAJIB KUMAR SARANGI
16	309/2023 TRP(C)/291/2023	BHAGYALAXMI NATH-MP	DIGAMBAR SETHI
17	310/2023 TRP(C)/292/2023	BISHNUPRIYA MISHRA-MP	RAKESH KUMAR MALLIK
18	349/2023 RVWPET/354/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
19	350/2023 RVWPET/338/2023	SUDHANSU SEKHAR NANDA-MP	LAXMAN PRADHAN
20	351/2023 RPFAM/291/2023	SHYAMSUNDAR MUDULI-MP	SUSANTA KUMAR BARAL
21	351/2023 RVWPET/355/2023	BIDYADHAR SENAPATI-MP	SAMEER KUMAR DAS
22	352/2023 RPFAM/291/2023	SHYAMSUNDAR MUDULI-MP	SUSANTA KUMAR BARAL
23	353/2023 RPFAM/292/2023	SURENDRA SINGH-MP	DEBENDRA NARAYAN PATTANAIAK
24	354/2023 RPFAM/292/2023	SURENDRA SINGH-MP	DEBENDRA NARAYAN PATTANAIAK
25	355/2023 RPFAM/292/2023	SURENDRA SINGH-MP	DEBENDRA NARAYAN PATTANAIAK
26	356/2023	MADHUSUDAN KAR-MP	UDIT RANJAN JENA

27	RPFAM/280/2023 357/2023	MADHUSUDAN KAR-MP	UDIT RANJAN JENA
28	RPFAM/280/2023 652/2023	ASHISBAD BEHERA-MP	BASANTA KUMAR BEHERA
29	CRLREV/469/2023 653/2023	FAKIR RANA-MP	PRAKASH KUMAR MISHRA
30	CRLREV/470/2023 654/2023	CHANDRA SEKHAR PRADHAN-MP	CHANDANA MISHRA
31	CRLREV/471/2023 655/2023	CHANDRA SEKHAR PRADHAN-MP	CHANDANA MISHRA
32	CRLREV/471/2023 656/2023	SAILENDRA KUMAR SAHOO-MP	RAJJEET ROY
33	CRLREV/647/2022 657/2023	SISIR KU.MANADHATA-MP	DIPTI RANJAN MOHAPATRA
34	CRLREV/767/2013 755/2023	THE REGIONAL MANAGER, M/S. NEW INSDIA ASSURANCE LTD. INDIA-MP	
35	FAO/261/2023 952/2023	EDMAN KULLU-MP	M/S. N.C.PATI
36	RSA/319/2003 953/2023	EDMAN KULLU-MP	M/S. N.C.PATI
37	RSA/319/2003 954/2023	EDMAN KULLU-MP	M/S. N.C.PATI
38	RSA/319/2003 955/2023	EDMAN KULLU-MP	M/S. N.C.PATI
39	RSA/319/2003 956/2023	EDMAN KULLU-MP	M/S. N.C.PATI
40	RSA/319/2003 957/2023	EDMAN KULLU-MP	M/S. N.C.PATI
41	RSA/319/2003 958/2023	SK.BUDHIA-MP	AJIT KUMAR TRIPATHY
42	RSA/281/2023 959/2023	TIBA PRADHAN-MP	SOUGAT DASH
43	RSA/377/2023 960/2023	GAGAN BIHARI GURU-MP	M/S.P.C.ACHARYA
44	RSA/391/2018 1008/2023	RAJESWARI MUDULI @ RAJESHREE MUDULI-MP	SUNIL KUMAR PANDA
45	CMP/1037/2023 1009/2023	SHYAM SETHI-MP	BISWAJIT SAHOO
46	CMP/1039/2023 1010/2023	NIRANJAN ROUT-MP	TRILOCHAN DASH
47	CMP/1040/2023 1011/2023	ZADA BIBI-MP	BIBEKANANDA BHUYAN
48	CMP/1041/2023 1012/2023	RAJENDRA KUMAR SANTUKA-MP	SOUMYA MISHRA
49	CMP/1043/2023 1013/2023	RAJKISHORE PANDA-MP	AJIT CH MOHAPATRA
50	CMP/1044/2023 1014/2023	SUKANTA KUMAR PRADHAN-MP	BIBEKANANDA BHUYAN
51	CMP/1046/2023 1015/2023	RUDRA PRASAD KAR-MP	GYANA RANJAN SAHOO
52	CMP/1047/2023 1016/2023	RAJ KUMAR AGARAWAL-MP	AMIT PRASAD BOSE
53	CMP/1049/2023 1017/2023	RAJ KUMAR AGARAWAL-MP	AMIT PRASAD BOSE
54	CMP/1049/2023 1176/2023	GOBINDA CHANDRA TRIPATHY-MP	AMITAV DAS
55	BLAPL/8939/2023 1177/2023	SUSHANTA PANDA-MP	PRATIK NAYAK
56	BLAPL/6065/2023 1178/2023	SANJIT KUMAR PARIJA-MP	
57	BLAPL/6960/2021 1179/2023	SANJIT KUMAR NAYAK-MP	BYOMOKESH SAHOO
	BLAPL/9381/2023		

58	1180/2023 BLAPL/12494/2022	JAGABANDHU KHEMUNDU-MP	ANANTA NARAYAN PATTANAYAK
59	1181/2023 BLAPL/3061/2023	TRAILOKYA KESHARI SWAIN-MP	BISWAJIT RANJAN TRIPATHY
60	1182/2023 BLAPL/6572/2023	BIPIN KUMAR ROUSTRAY @ ROUTARAY-MP	RAMANI KANTA PATTANAIK, M/S.A.R.DAS,, B.K.BEH
61	1183/2023 BLAPL/9583/2023	BIPINI ROUSTRAY @ BIPIN KUMAR ROUSTRAY-MP	SANJIB KUMAR BHANJADEO
62	1538/2023 MACA/857/2017	BRANCH MANAGER,BAJAJ ALLIANZ G.I.CO.LTD.-MP	M/S.ADAM ALI KHAN
63	1539/2023 MACA/858/2017	BRANCH MANAGER,BAJAJ ALLIANZ G.I.CO.LTD.-MP	M/S.ADAM ALI KHAN
64	1540/2023 MACA/854/2023	ICICI LAMBARD GENERAL INSURANCE COMPANY LTD., <del>GIPDACK</del> -MP	
65	1541/2023 MACA/853/2023	ICICI LOMBARD G.I.CO. LTD.-MP	G.P.DUTTA
66	1542/2023 MACA/530/2018	REBATIKANTA PRADHAN-MP	M/S.SAROJ KU.ACHARYA, S.P.MOHARANA
67	1543/2023 MACA/854/2018	KAILASH PRADHAN@PARIDA-MP	M/S.J.R.DASH
68	1621/2023 ABLAPL/10244/2022	JASODA BEHERA-MP	DEEPAK KUMAR MOHAPATRA
69	1622/2023 ABLAPL/4103/2023	BIBHUTI BHUSAN PALTASINGH-MP	PRAKASH KUMAR DALAI
70	1623/2023 ABLAPL/16315/2022	PRABHUDAT LIMA @ PRABHUDUTTA LIMA-MP	HAREKRUSHNA DASH
71	1624/2023 ABLAPL/6323/2023	PARAMESWAR BAL-MP	
72	1625/2023 ABLAPL/5654/2023	PRAKASH DIGAL-MP	
73	1626/2023 ABLAPL/2202/2023	BABU @ RANAJIT MALIK-MP	
74	1627/2023 ABLAPL/16348/2022	JAGA NAG@JAGABANDHU NAG-MP	
75	2135/2023 CRLA/297/2023	SUSHANTA BHOI-MP	SAHASRANSU SOURAV
76	2136/2023 CRLA/925/2023	SILU BHOI-MP	DEBENDRA KUMAR SAHOO (1)
77	2137/2023 CRLA/286/2022	MANGAL MOHAKUD-MP	PRASANNA KUMAR PARHI
78	2138/2023 CRLA/997/2023	ARUN KUMAR BARIK-MP	SARADA PRASAD DASH
79	2139/2023 CRLA/997/2023	ARUN KUMAR BARIK-MP	SARADA PRASAD DASH
80	2140/2023 CRLA/998/2023	SUDAM RAULA-MP	ASHOK JENA
81	2141/2023 CRLA/998/2023	SUDAM RAULA-MP	ASHOK JENA
82	2142/2023 CRLA/490/2023	RAMESH SWAIN-MP	S.MOHAN PRASAD PATRO
83	2143/2023 CRLA/613/2017	BAILOCHAN MALLICK-MP	M/S.BIJAYA LAXMI TRIPATHY
84	2144/2023 CRLA/418/2023	AMIRA KUMAR GOUDA-MP	KURESH PRASAD DASH
85	2145/2023 CRLA/412/2015	AKHYAY@AKHAYA PODHA-MP	M/S.KALPANA PATTNAIK M/S.R.K.DAS S.K.SAMANTR
86	2837/2023 CRLMC/4104/2023	JAGABANDHU RAM-MP	ARIJEET MISHRA
87	2838/2023 CRLMC/3450/2023	SK.AZAD-MP	
88	2839/2023 CRLMC/4106/2023	NIRANJAN BARIK-MP	BIBHU PRASAD DAS
89	2840/2023	BHABANI SANKAR DASH-MP	PRASANTA KUMAR SAHOO

90	CRLMC/4107/2023 2841/2023	MOHAN MOHANTA-MP	ASHUTOSH MOHANTA
91	CRLMC/4108/2023 2842/2023	D. SIMANCHAL PRADHAN-MP	SUDEEP KUMAR SARANGI
92	CRLMC/4109/2023 2843/2023	KARAN KUMAR KEJRIWAL-MP	ABHISHEK DASH
93	CRLMC/4111/2023 2844/2023	BHAGYADHAR SAHU-MP	TAPAS KUMAR ACHARYA
94	CRLMC/4112/2023 2845/2023	GOBINDA CHANDRA JENA-MP	BIBHUTI RANJAN MOHANTY
95	CRLMC/4114/2023 2846/2023	DEBASHIS MOHANTY-MP	RAJJEET ROY
96	CRLMC/4117/2023 2847/2023	DEBASHIS MOHANTY-MP	RAJJEET ROY
97	CRLMC/4117/2023 2848/2023	ANNAPURNA BEHERA-MP	TUSAR KUMAR MISHRA
98	CRLMC/4118/2023 2849/2023	SAMBHU PRADHAN@ SIBASAMBHU PRADHAN-MP	RADHIKA HANS
99	CRLMC/4121/2023 2850/2023	TARAPADA MOHANTY-MP	KARUNAKARA NAYAK
100	CRLMC/4119/2023 2851/2023	LAXMAN CHANDRA MOHANTA-MP	LAXMIKANTA MOHANTY
101	CRLMC/4120/2023 2852/2023	PRATIVA GOCHHAYAT @ BEHERA-MP	RAKESH KUMAR ROUTRAY
102	CRLMC/4122/2023 2853/2023	BASISTHA SAHU-MP	ASHUTOSH MISHRA
103	CRLMC/4123/2023 2854/2023	RAJEEV KUMAR MISHRA-MP	LALITENDU MISHRA
104	CRLMC/4129/2023 2855/2023	RAJEEV KUMAR MISHRA-MP	LALITENDU MISHRA
105	CRLMC/4129/2023 6148/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
106	WA/2266/2023 6149/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
107	WA/2266/2023 6150/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
108	WA/2266/2023 6151/2023	UTKAL UNIVERSITY-MP	DAYANANDA MOHAPATRA
109	WA/2267/2023 6152/2023	UTKAL UNIVERSITY-MP	DAYANANDA MOHAPATRA
110	WA/2267/2023 6153/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
111	WA/2268/2023 6154/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
112	WA/2268/2023 6155/2023	ABINASH PRASAD PRADHAN-MP	PRAFULLA KUMAR MAHAPATRA
113	WA/2270/2023 6156/2023	CHHABINDRA KUMAR JENA-MP	M/S DILLIP KUMAR SAHOO, MR. PRASANJIT MOHAN
114	WA/1949/2023 6157/2023	BHUBANESWAR MUNICIPAL CORPORATION-MP	PRADIPTA KUMAR MOHANTY(SENIOR ADVOCATE)
115	WA/1008/2021 6158/2023	STATE OF ODISHA-MP	Karunakar Das
116	WA/2269/2023 6159/2023	STATE OF ODISHA-MP	Karunakar Das
117	WA/2269/2023 6160/2023	BHUBANESWAR MUNICIPAL CORPORATION-MP	PRADIPTA KUMAR MOHANTY(SENIOR ADVOCATE)
118	WA/1008/2021 6161/2023	BHUBANESWAR MUNICIPAL CORPORATION-MP	PRADIPTA KUMAR MOHANTY(SENIOR ADVOCATE)
119	WA/1008/2021 14116/2023	M/S. SWOTI PUBLICATION, CUTTACK-MP	BISWAMBAR MOHANTY
120	WP(C)/29360/2023 14117/2023	M/S. SHREE MADHAB BOOK STORE, CUTTACK-MP	BISWAMBAR MOHANTY
	WP(C)/29361/2023		

121	14118/2023 WP(C)/29362/2023	ANJALI SAHU-MP	KSHIROD KUMAR SAHOO
122	14119/2023 WP(C)/29363/2023	ABDUL WAHID-MP	BIBEKANANDA BHUYAN
123	14120/2023 WP(C)/29364/2023	SUSHAMA BHOI-MP	BYOMOKESH SAHOO
124	14121/2023 WP(C)/29365/2023	JYOTSNA MAYEE MALLICK-MP	RAMESH CHANDRA PRADHAN
125	14122/2023 WP(C)/29366/2023	SHASHI BHUSAN DASH-MP	TRILOCHAN BARIK
126	14123/2023 WP(C)/29367/2023	SURYA PRASAD RATH-MP	TRILOCHAN BARIK
127	14124/2023 WP(C)/29368/2023	RAKSHI KARMAKAR-MP	JAGAMOHAN PATTANAIAK
128	14125/2023 WP(C)/29369/2023	HARENDRA KUMAR MISHRA-MP	TRILOCHAN BARIK
129	14126/2023 WP(C)/29371/2023	UPENDRA KUMAR RATHA-MP	TRILOCHAN BARIK
130	14127/2023 WP(C)/29372/2023	KAILASH PRASAD CHAPADIA-MP	BIBEKANANDA BHUYAN
131	14128/2023 WP(C)/29373/2023	MIR SUBEDAAR-MP	SATYABADI MANTRY
132	14129/2023 WP(C)/29378/2023	NABA NIRMAN TRUST, BARGARH-MP	PABITRA KUMAR NAYAK
133	14130/2023 WP(C)/3949/2023	SIPA DAS-MP	
134	14131/2023 WP(C)/29381/2023	MD.MASOD AKRAM-MP	AMIT PRASAD BOSE
135	14132/2023 WP(C)/4018/2021	DEBASHIS SAHU-MP	KRISHNA CHANDRA SAHU
136	14133/2023 WP(C)/8305/2022	MONIKA SINGH-MP	DIPTI RANJAN BHOKTA
137	14134/2023 WP(C)/4020/2021	ARJUN KUMAR DAS-MP	KRISHNA CHANDRA SAHU
138	14135/2023 WP(C)/4021/2021	SAROJ KUMAR DASH-MP	KRISHNA CHANDRA SAHU
139	14136/2023 WP(C)/4023/2021	NIRANJAN MOHAPATRA-MP	KRISHNA CHANDRA SAHU
140	14137/2023 WP(C)/29388/2023	SAROJ KUMAR DASH-MP	PRAFULLA CHANDRA ACHARYA
141	14138/2023 WP(C)/29389/2023	MAHAVINAYAK MINOR MINERALS TRANSPORT OWNERS ASSOCIATION, MOHAPATRA-MP	
142	14139/2023 WP(C)/29401/2023	KETAN PATRA-MP	LAXMIKANTA MOHANTY
143	14140/2023 WP(C)/22942/2023	CHAKRADHAR SETHY-MP	
144	14141/2023 WP(C)/22891/2023	KAILASH CHANDRA MISHRA-MP	DEBIPRASAD DAS
145	14142/2023 WP(C)/29409/2023	GAUTAM KUMAR SWAIN-MP	RUDRA NARAYAN PARIJA
146	14143/2023 WP(C)/29420/2023	SANTOSH KUMAR DEHIRI-MP	DURLLABHA RANJAN MISHRA
147	14144/2023 WP(C)/29421/2023	FAKIR KARNA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
148	14145/2023 WP(C)/29431/2023	COMMANDO SECURITY SERVICE, BBSR-MP	SATYABRATA MOHANTY
149	14146/2023 WP(C)/24144/2023	JADAB KUMAR SAHU-MP	SAIBRATA RATH
150	14147/2023 WP(C)/22577/2023	CHANDAN KUMAR BEHERA-MP	RADHIKA HANS
151	14148/2023 WP(C)/29445/2023	JYOSTNA RANI PANDA @ PADHI-MP	SUBHASISH DAS
152	14149/2023	DEWAN KUMAR DAS-MP	RABINDRANATH PRUSTY



153	WP(C)/29446/2023 14150/2023	GAGANDHWAJA MOHANTA-MP	
154	WP(C)/5215/2005 14151/2023	NOVARTIS INDIA LTD.-MP	M/S.DEEPAK KUMAR
155	WP(C)/11908/2016 14152/2023	SURABHI, BOUDH-MP	BIBHUTI BHUSAN MISHRA
156	WP(C)/29453/2023 14153/2023	TANUJA JENA @ DALAI-MP	UMESH CHANDRA MOHANTY
157	WP(C)/29454/2023 14154/2023	MANAS PUROHIT-MP	CHANDRAKANTA NAYAK
158	WP(C)/29458/2023 14155/2023	RAJENDRA PRASAD PANDA-MP	MIHIR KANTA RATH
159	WP(C)/14255/2023 14156/2023	BANALATA PANDA-MP	PRASANNA KUMAR PANDA
160	WP(C)/26871/2023 14157/2023	STRATEVISTA AUTOMOBILES PVT. LTD., KANIKA CHA	KAMDEEP PAL
161	WP(C)/26995/2023 14158/2023	CHINMAY MISHRA-MP	M.BALAKRISHNA RAO
162	WP(C)/27077/2023 14159/2023	CHINMAY MISHRA-MP	M.BALAKRISHNA RAO
163	WP(C)/27077/2023 14160/2023	SAMIMA BEGUM-MP	M/S.P.K.MOHANTY
164	WP(C)/23170/2014 14161/2023	DINABANDHU PRUSTY-MP	BHAGABAN BEHERA
165	WP(C)/29471/2023 14162/2023	SAMIMA BEGUM-MP	M/S.P.K.MOHANTY
166	WP(C)/23170/2014 14163/2023	BHARAT SANCHAR NIGAM LTD., CUTTACK-MP	DIBYASHREE RAY
167	WP(C)/29472/2023 14164/2023	M/S. S.G. AGENCY, CUTTACK-MP	BIJAY PANDA
168	WP(C)/29473/2023 14165/2023	BHARAT SANCHAR NIGAM LTD., CUTTACK-MP	DIBYASHREE RAY
169	WP(C)/29472/2023 14166/2023	BHARAT SANCHAR NIGAM LTD., CUTTACK-MP	DIBYASHREE RAY
170	WP(C)/29472/2023 14167/2023	M/S. S.G AGENCY, CUTTACK-MP	BIJAY PANDA
171	WP(C)/29474/2023 14168/2023	NIRANJAN SAHU-MP	SOUMYA MISHRA
172	WP(C)/29483/2023 14169/2023	STATE OF ODISHA-MP	SWAYAMBHU MISHRA,A.S.C
173	WP(C)/23385/2023 14170/2023	M/S. RADHAKANTA DALEI-MP	KSHIROD KUMAR SAHOO
174	WP(C)/29485/2023 14171/2023	M/S. RD CONSTRUCTION AND GENERAL TRADERS-MP	KSHIROD KUMAR SAHOO
175	WP(C)/26201/2023 14172/2023	M/S ABHIPSA CONSTRUCTION, BBSR-MP	CHITTA RANAJAN DAS
176	WP(C)/29502/2023 14173/2023	M/S ABHIPSA CONSTRUCTION, BBSR-MP	CHITTA RANAJAN DAS
177	WP(C)/29502/2023 14174/2023	M/S. RSD ELECTRONICS-MP	KSHIROD KUMAR SAHOO
178	WP(C)/29505/2023 14175/2023	PRADEEP KUMAR SAHU-MP	ASHOK DAS
179	WP(C)/29511/2023 14176/2023	GOPINATH SETH-MP	AKSHAYA KUMAR PANDEY
180	WP(C)/29513/2023 14177/2023	AKSHAYA KUMAR BERIA-MP	AKSHAYA KUMAR PANDEY
181	WP(C)/29515/2023 14178/2023	JNANENDRA MALIK-MP	AKSHAYA KUMAR PANDEY
182	WP(C)/29517/2023 14179/2023	GAJENDRA PRASAD PANDA-MP	JATINDRA KUMAR MOHAPATRA
183	WP(C)/29518/2023 14180/2023	MANOJ KUMAR GOMANGO-MP	AKSHAYA KUMAR PANDEY
	WP(C)/29519/2023		

184	14181/2023 WP(C)/29520/2023	MANAS RANJAN KAR-MP	PRAVASH CHANDRA JENA
185	14182/2023 WP(C)/29521/2023	BHAGYASHREE DAS-MP	KARUNAKAR RATH
186	14183/2023 WP(C)/29522/2023	SASMITA NAIK-MP	AKSHAYA KUMAR PANDEY
187	14184/2023 WP(C)/10495/2020	TAPAS KUMAR MOHANTY-MP	DINESH KUMAR PANDA
188	14185/2023 WP(C)/28451/2023	SURYA NARAYAN PATTANAIK-MP	DR. BINODA KUMAR MISHRA
189	14186/2023 WP(C)/29524/2023	JAYASHREE BOSE-MP	AKSHAYA KUMAR PANDEY
190	14187/2023 WP(C)/29526/2023	SAILO RAJ MG-MP	AKSHAYA KUMAR PANDEY
191	14188/2023 WP(C)/29525/2023	DIPTI RANJAN BARIK-MP	SURYAKANTA DWIBEDI
192	14189/2023 WP(C)/29527/2023	SAMBHUNATH JENA-MP	DR. BINODA KUMAR MISHRA
193	14190/2023 WP(C)/29529/2023	AJAY KUMAR PRUSTY-MP	PRABODHA CHANDRA NAYAK
194	14191/2023 WP(C)/29530/2023	PUNA BASKE-MP	DR. BINODA KUMAR MISHRA
195	14192/2023 WP(C)/29533/2023	SAMRAT TUDU-MP	DR. BINODA KUMAR MISHRA
196	14193/2023 WP(C)/29534/2023	SIMANCHALA SATAPATHY-MP	RAJJEET ROY
197	14194/2023 WP(C)/29535/2023	NARAYAN HANSDA-MP	DR. BINODA KUMAR MISHRA
198	14195/2023 WP(C)/29537/2023	RABINDRA MARANDI-MP	DR. BINODA KUMAR MISHRA
199	14196/2023 WP(C)/29540/2023	SUSHANTA PRADHAN-MP	DR. BINODA KUMAR MISHRA
200	14197/2023 WP(C)/29538/2023	AMRUT KUMAR PANI-MP	SUBHRANSU BHUSAN MOHANTY
201	14198/2023 WP(C)/29541/2023	CHANDRAKANTA MALLIK-MP	DR. BINODA KUMAR MISHRA
202	14199/2023 WP(C)/29542/2023	PUSPALATA DAS-MP	DR. BINODA KUMAR MISHRA
203	14200/2023 WP(C)/26804/2023	MANORANJAN BEHERA-MP	BIJAYA KUMAR RAGADA
204	14201/2023 WP(C)/26800/2023	BADAL CHANDRA MEHTA-MP	BIJAYA KUMAR RAGADA
205	14202/2023 WP(C)/29545/2023	MINATI KAR-MP	DR. BINODA KUMAR MISHRA
206	14203/2023 WP(C)/26392/2023	SURESH LAMA-MP	BIBHUTI BHUSAN SWAIN
207	14204/2023 WP(C)/29547/2023	MADHUSMITA BEHERA-MP	DR. BINODA KUMAR MISHRA
208	14205/2023 WP(C)/26015/2023	PRADIP CHANDRA DAS-MP	BISWAMBAR MOHANTY
209	14206/2023 WP(C)/29548/2023	HARI SANKAR SAHU-MP	UMA CHARAN MISHRA
210	14207/2023 WP(C)/26599/2023	SUVENDU DAS-MP	BISWAMBAR MOHANTY
211	14208/2023 WP(C)/29549/2023	RANJAN KUMAR MOHANTY-MP	DR. BINODA KUMAR MISHRA
212	14209/2023 WP(C)/26169/2023	PRASANTA KUMAR PADHI-MP	PRASANTA KUMAR TRIPATHY
213	14210/2023 WP(C)/29553/2023	BENUDHAR JENA-MP	DR. BINODA KUMAR MISHRA
214	14211/2023 WP(C)/29555/2023	MUKUNDA RANJAN JENA-MP	DR. BINODA KUMAR MISHRA
215	14212/2023	TAPANI BHUYAN-MP	DR. BINODA KUMAR MISHRA

216	WP(C)/29557/2023 14213/2023	HARISH CHANDRA DEEP-MP	PRASANTA KUMAR TRIPATHY
217	WP(C)/25242/2023 14214/2023	ARUN KUMAR-MP	PRASANTA KUMAR TRIPATHY
218	WP(C)/26032/2023 14215/2023	SUMITRA SINGH-MP	DR. BINODA KUMAR MISHRA
219	WP(C)/29560/2023 14216/2023	LAXMIDHAR BEHERA-MP	DR. BINODA KUMAR MISHRA
220	WP(C)/29563/2023 14217/2023	SANTANU KUMAR PRADHAN-MP	LAXMIKANTA MOHANTY
221	WP(C)/29565/2023 14218/2023	CHINMAY PATI-MP	
222	WP(C)/25890/2021 14219/2023	LAXMIKANTA MISHRA-MP	RANJIT SAMAL
223	WP(C)/29568/2023 14220/2023	MADHUSUDAN MALIK @ MALLICK-MP	NIRANJAN LENKA
224	WP(C)/17445/2023 14221/2023	RAJENDRA AGRAWAL-MP	SOUMYA MISHRA
225	WP(C)/29571/2023 14223/2023	SONALI NAYAK-MP	RANJAN KUMAR ROUT
	WP(C)/29590/2023		